



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.05.2024

NOTICE

Please take notice that the following matters listed in the Court - IV on 15.05.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) (PH)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Natasha D. Shah
2.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4476, 4501, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 6111 of 2023, 1115, 1414, 2648, 2649 of 2024 (PH)	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	Siddharth Bhatli	Chetna Bisht-R1 Vishal Ganda Govind Keshav Bharat Bhushan V.D'Costa Astha Ojha Ikshvaaku Samiron Borkataky Amar Pal

By order of Hon'ble Chairperson
-Sd/-
Registrar